CP.No.170/00036/2018/CAT/BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CONTEMPT PETITION NO.170/00036/2018

IN

ORIGINAL APPLICATION NO.25/2009

DATED THIS THE 28TH DAY OF MAY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

S.K. Verma,
50 years,
S/o Sri M.P. Verma,
Assistant Registrar
Customs, Exercise and Service Tax
Appellate Tribunal,
7th Floor, Bamboo Villa,
169, AJC Bose Road,
Kolkata – 700014
Residing at:
3002, SBI Officers Society,
Sector-49D,
Chandigarh - 160047   ...Petitioner

(By Party in person)

CP.No.170/00036/2018/CAT/BANGALORE

Vs.

1. Dr. Satish Chandra,

President,

CESTAT,

West Block No.2,

R.K. Puram,

New Delhi – 110 066.

2. Dr. Hasmukh Ardia,

Finance Secretary,

Ministry of Finance,

I/c Department of Revenue,

North Block,

New Delhi: 110 001.

3. Mr. A. Mohan Kumar,

Registrar,

Customs, Exercise and Service Tax
Appellate Tribunal,

West Block No.2,

R.K. Puram,

New Delhi – 110 066.   ...Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The issue is relating to the order we had passed on 26.08.2011 which is now sought to be taken up in contempt. It is hopelessly time barred and we have no power to take it up.

2.   The CP is therefore dismissed but with liberty to file an application for execution if the applicant so desires.

(PRASANNA KUMAR PRADHAN)   (DR.K.B.SURESH)

MEMBER (A)   MEMBER (J)

/ksk/

Annexures referred to by the applicant in CP No. 170/00036/2018

Annexure C1: Copy of the order dated 26.08.2011 in O.A. No. 25/2009

Annexure C2: Copy of the orders dated 26.11.2012 in CP No. 57/2012 and 56/2012

Annexure C3: Copy of the order dated 04.07.2014 in CP No. 44/2013

Annexure C4: Copy of the order dated 29.10.2014 in OA No. 3836/2013

Annexure C5: Copy of the orders dated 04.03.2015 and 09.03.2018 in Writ Petition (C) No. 1000/2015 of Hon'ble High Court of Delhi

Annexure C6: Copy of the representation dated 09.03.2018 addressed to the President, CESTAT

Annexure C7: Copy of the reply of the CPIO, Department of Revenue, Ministry of Finance dated 26.04.2018 under RTI Act.

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